

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4253

ANSWERED ON:21.04.2010

CHILDREN FALLING IN BOREWELLS

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**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether incidence of children falling in borewells has been reported from various parts of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Supreme Court of India has expressed its concern over the issue and given its suggestions in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) & (b) 18 cases of children falling into borewells have been reported from the States of Haryana, Karnataka, Kerala, Maharashtra, Rajasthan and Uttar Pradesh as per the details given hereunder:-

Sl. State No. of cases reported  
No.

1. Haryana 1

2. Karnataka 3

3. Kerala 1

4. Maharashtra 2

5. Rajasthan 10

6. Uttar Pradesh 1

Total 18

(c) to (e) The Supreme Court of India has given directions for necessary safety measures as outlined in the Annexure. These have been forwarded to the State Governments for further necessary action.